

Ladakh Airport

941. SHRIMATI GIRIJA DEVI : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

- (a) whether the construction work of Ladakh airport has since been completed;
- (b) if so, the amount spent for the purpose;
- (c) the time by which this airport is likely to become operative;
- (d) whether the inflow of tourists is likely to be increased on this account; and
- (e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (c) Ladakh region has got Leh airport and an Advance Landing Ground at Kargil. Leh airport is already operational and the Airports Authority of India have spent Rs. 91.28 lakhs upto 30.6.95 towards its development. Advance Landing Ground at Kargil has been levelled and rolled and is ready for trial landings by 30 seater aircraft. There is also a plan to construct a permanent runway pavement and passenger terminal at Kargil which will take about 3 years to complete.

(d) and (e) Yes, Sir. It is not possible to assess the exact increase in tourist traffic.

Aviation University

942. SHRI S.M. LALJANBASHA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

- (a) whether there is a huge demand in India and abroad for trained personnel in all categories of the aviation industry;
- (b) if so, whether the Government propose to set up an Aviation University; and
- (c) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) Yes Sir. There is an increasing demand for trained personnel for all categories in the aviation industry.

(b) and (c) No Sir. Necessary training facilities are being provided by the concerned airlines and training institutions like IGRUA.

Discontinuation of Flights By IA

943. SHRI P. KUMARASAMY :
SHRI V.S. VIJAYA RAGHAVAN :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

- (a) whether the Indian Airlines has withdrawn some of its flights to facilitate the operations by private air-taxi operators; and
- (b) if so, the details thereof alongwith the reasons therefor.

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) Although services on certain sectors have been discontinued due to shortage of pilots and poor traffic potential, Indian Airlines has not withdrawn any of its flights to facilitate operations by private airlines.

(b) Does not arise.

[Translation]

Child Labour

944. SHRI ARJUN SINGH YADAV : Will the Minister of LABOUR be pleased to state :

- (a) the details of various laws and their time of enactment to prevent child labour which are in force at present in the country;
- (b) whether these laws have been reviewed by the Government in the recent past;
- (c) if so, the details thereof; and
- (d) the number of persons found guilty under each of the above laws during the last three years State-wise?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA) : (a) Apart from the prohibitory provisions under the various labour laws like the Factories Act, 1948, Mines Act, 1952, Bidi and Cigar Workers (Conditions of Employment) Act, 1966, child labour is also prohibited in scheduled occupations/processes under the Child Labour (Prohibition & Regulation) Act, 1986. The enforcement of the provisions of Child Labour (Prohibition & Regulation) Act, 1986 is being monitored by the Central Government. All the State Governments/UTs are also to enforce child related laws.

(b) and (c) These laws are constantly reviewed by the Government and whenever it becomes necessary Acts/laws are amended.

(d) Enforcement figures are maintained under Child Labour (Prohibition & Regulation) Act, 1986 and Factories Act, 1948, State-wise enforcement figures under these Acts for the year 1991-92, 1992-93 and 1993-94 are given in the enclosed Statement- I, II and III.

STATEMENT-I

Enforcement of Child Labour (Prohibition & Regulation) Act, 1986 Factories Act, 1948.

Sl. States/UTs No.	No. of Inspections		No. of Violations		No. of Prosecutions		No. of conviction	
	C.L. Act	Fac. Act	C.L. Act	Fac. Act.	C.L. Act.	Fac. Act.	C.L. Act.	Fac. Act.
1. Arunachal Pradesh	2	-	-	-	-	-	-	-
2. Gujrat	982	-	-	-	-	-	-	-
3. J & K	267	489	-	-	-	-	-	-
4. Kerala	-	11012	-	-	-	-	-	-
5. Madhya Pradesh	-	-	-	-	-	-	-	-
6. Maharashtra	-	-	-	-	-	-	-	-
7. Meghalaya	183	22	-	-	-	-	-	-
8. Orissa	16	456	-	-	-	-	-	-
9. Punjab	1230	74	-	-	-	345	-	440
10. Rajasthan	28	-	-	-	-	-	-	-
11. Tamil Nadu	-	21054	-	59	21	38	1	29
12. Uttar Pradesh	2982	235	683	22	765	121	273	31
13. Delhi	1094	1863	-	-	-	-	-	-
TOTAL	6789	35216	683	81	787	504	274	500

STATEMENT-II

Sl. States/UTs No.	No. of Inspections		No. of Violations		No. of Prosecutions		No. of conviction	
	C.L. Act	Fac. Act	C.L. Act.	Fac. Act.	C.L. Act.	Fac. Act.	C.L. Act.	Fac. Act.
1 2	3	4	5	6	7	8	9	10
1992-93								
1. Haryana	-	29	-	-	-	-	-	-
2. Himachal Pradesh	75	58	-	-	-	-	-	-
3. Kerala	-	4679	-	-	-	39	-	12
4. Madhya Pradesh	12038	10961	-	5	-	695	-	389
5. Maharashtra	-	11374	-	-	-	-	-	-
6. Meghalaya	369	76	-	-	-	-	-	-
7. Orissa	7	92	-	-	1	-	-	-

1	2	3	4	5	6	7	8	9	10
8.	Punjab	740	37	-	17	-	704	-	446
9.	Rajasthan	174	-	1	-	1	-	-	-
10.	Tamil Nadu	-	12510	-	20	-	20	1	1
11.	Tripura	9	166	-	-	-	-	-	-
12.	Uttar Pradesh	11534	533	1883	83	1867	135	162	26
13.	Delhi	-	323	-	-	-	-	-	-
14.	Chandigarh	74	209	-	-	-	-	-	-
Total		25020	41047	1884	125	1869	1593	163	874

STATEMENT-III

Sl. States/UTs No.	No. of Inspections		No. of Violations		No. of Prosecutions		No. of conviction-		
	C.L. Act	Fac. Act	C.L. Act	Fac. Act	C.L. Act	Fac. Act	C.L. Act	Fac. Act	
1993-94									
1.	Gujarat	2440	7885	-	-	-	-	-	-
2.	Bihar	1321	-	4	-	-	-	-	-
3.	Himachal Pradesh	72	61	-	-	14	15	10	17
4.	Haryana	241	143	45	2	-	-	-	-
5.	Kerala	-	3820	-	-	-	3	-	-
6.	Madhya Pradesh	2588	1437	-	-	-	-	-	-
7.	Maharashtra	731	13415	29	37	21	37	-	-
8.	Manipur	9	-	-	-	-	-	-	-
9.	Meghalaya	290	191	-	-	-	-	-	-
10.	Orissa	95	45	79	2	-	2	-	-
11.	Punjab	725	277	1	3	1	219	-	204
12.	Rajasthan	181	836	-	-	1	-	-	-
13.	Tamil Nadu	-	6612	-	75	-	37	1	5
14.	Tripura	-	40	-	-	-	-	-	-
15.	Uttar Pradesh	7986	263	1645	29	1271	11	254	8
16.	Daman & Diu	15	67	11	12	-	-	-	-
17.	Delhi	187	286	-	-	-	-	-	-
TOTAL		16861	35378	1814	160	1308	324	264	234